

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).19944/2006

(From the judgement and order dated 13/11/2006 in WP No. 29662/2006
of The HIGH COURT OF KERALA AT ERNAKULAM)

TITO K. CHERIYAN

Petitioner(s)

VERSUS

C.B.I.

Respondent(s)

(With appln(s) for exemption from filing c/c of the impugned Judgment
and prayer for interim relief)

Date: 11/12/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE S.H. KAPADIA

For Petitioner(s)

Mr. M.P. Vinod,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

(Neena Verma)

Court Master

(Madhu Saxena)

Court Master